SIKKIM



GAZETTE

GOVERNMENT

EXTRAORDINARY PUBLISHED BY AUTHORITY

Gangtok

Tuesday 22nd April 2025

No. 106

HIGH COURT OF SIKKIM GANGTOK

No. 01/HCS

Date: 03.04.2025

NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create two(02) permanent posts of Driver (**Group 'C')** (**Level-6**) in the Establishment of High Court of Sikkim, with immediate effect.

By Order,

(Prajwal Khatiwada) Registrar General